

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

04.05.2012

CP 15/2012 (OA No. 93/2011)

Mr. Amit Mathur, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the respondents placed a copy of the order dated 01.05.2012 by which the representation submitted by the applicant in pursuance of order dated 17.03.2011 passed by the Hon'ble CAT, Jaipur Bench in OA No. 93/2011 has been decided. The copy of the order dated 01.05.2012 is taken on record.

In view of the order dated 01.05.2012, we are of the view that the substantial compliance has been made by the respondents.

Accordingly, the present Contempt Petition stands dismissed. Notices issued to the respondents are hereby discharged.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

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